

SLP (C) No(s). 6779/2021 & Contd. matter

ITEM NO.36

COURT NO.2

SECTION XII-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 6779/2021

(Arising out of impugned final judgment and order dated 06-04-2021 in CRP No. 117/2021 passed by the High Court For The State Of Telangana At Hyderabad)

M/S THE HYDERABAD CRICKET ASSOCIATION

Petitioner(s)

VERSUS

M/S CHARMINAR CRICKET CLUB & ANR.

Respondent(s)

([ONLY I.A. NO. 204404/2023 IN SLP(C) No. 16526/2021 IS LISTED UNDER THIS ITEM.].....Mr. Santosh Krishnan, AOR has filed appearance on behalf of the Single Member Committee.)

WITH

SLP(C) No. 16526/2021 (XII-A)

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 204404/2023

Date : 09-10-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Mr. Santhosh Krishnan, AOR
Ms. Deepshikha Sansanwal, Adv.

Mr. Prakhar Sharma, Adv.
Mr. Anil Gaur, Adv.
Ms. Anu Gupta, AOR

Ms. Shreyasi Kunwar, AOR
Ms. Preeti Pawar, Adv.
Mr. Ravindra Vikram, Adv.

For Respondent(s) Mr. Kapil Sibbal, Sr. Adv.
Mr. Rakesh Khanna, Sr. Adv.
Mr. Abhishek Chauhan, Adv.
Mr. Ashutosh Dubey, Adv.
Mrs. Rajshri Dubey, Adv.
Mr. Amit P Shahi, Adv.
Mr. Amit Kumar, Adv.
Ms. Aparajita Jamwal, Adv.
Mr. Abhik Chimni, Adv.

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Mr. Ashutosh Dubey, AOR

Mr. Shashi Bhushan Kumar, AOR

Mr. Avishkar Singhvi, Adv.

Mr. B. Shravanth Shanker, AOR

Mr. Vinay P Tripathi, Adv.

Mr. B Yeshwanth Raj, Adv.

Mr. Rahul Jajoo, Adv.

Mr. Vivek Kumar Singh, Adv.

Mr. Gaichangpou Gangmei, AOR

Mr. Arjun D. Singh, Adv.

Mr. Yashvir Kumar, Adv.

Ms. Lothungbeni T. Lotha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

**FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 204404/2023 IN
SLP(C) No. 16526/2021**

List on 31.10.2023.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR CUM PS

(POONAM VAID)
COURT MASTER (NSH)